

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 35 of 2019**

**IN THE MATTER OF:**

**Kuntal Chowdhury**

**...Appellant**

**Versus**

**Macleods Pharmaceuticals Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Ms. Archana Sahadeva, Advocate for Respondent No. 1.**

**Mr. Nakul Mohta and Mr. Johnson Subba, Advocates for  
Respondent No. 2.**

**Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

**WITH**

**Competition Appeal (AT) No. 36 of 2019**

**IN THE MATTER OF:**

**Kalyan Chowdhury**

**...Appellant**

**Versus**

**Cipla Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Ms. Archana Sahadeva, Advocate for Respondent No. 1.**

**Mr. Nakul Mohta and Mr. Johnson Subba, Advocates for  
Respondent No. 2.**

**Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

Cont.....

**O R D E R**

**06.02.2020** Due to paucity of time these appeals could not be taken up.

Post these appeals 'For Hearing' on **6<sup>th</sup> March, 2020**.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

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